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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 254/16	TP 105/17	For Orders	433(e)	Agarwal Coal Corporation Pvt. Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram
Cadambi**
9900039859
for
C.K. Nandakumar

Respondent

Rohit R. Kukreja
9886121368
for
**S. Basavaraj
Dattoka Legal**

Petitioner

Counsel for petitioner is present. Counsel for Respondent requested time to file objections. Petitioner counsel is also directed to comply the provisions of I&B Code applicable to the facts of this case.

List it on 10.07.2017.

MEMBER (J)

MEMBER (T)